

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 219 of 2012 &
I.A. No. 361 of 2012

Dated : 6th November, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s. Balasore Alloys Ltd. ... Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Somreshwar Mohonty, Sr. Adv.
Mr. Anup Kumar

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza for R.3

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 361 of 2012 (Appl. for stay) to the Respondents.

Mr. Hasan Murtaza takes notice on behalf of Respondent No.3 and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 22.11.2012 after serving copy on the other side.

Notice be issued to the other Respondents returnable on 27.11.2012. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **27.11.2012** for hearing the I.A. No. 361 of 2012.

(V.J. Talwar)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson